

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4084
ANSWERED ON:03.08.2009
REGISTRATION OF BASMATI RICE
Mahajan Smt. Sumitra

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has registered the basmati rice produced in Madhya Pradesh under geographical indication as done in the case of Punjab, Haryana, Himachal Pradesh, Uttarakhand and Uttar Pradesh;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which it is likely to be registered?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) : Basmati rice has not been registered as a Geographical Indication under the Geographical Indications of Goods (Registration and Protection) Act, 1999.

(c) & (d) : No application for registration of Basmati Rice grown in Madhya Pradesh as a Geographical Indication has been received.